

I.T. Dues from Public Sector Undertakings

7472. SHRI A. INDRAKARAN REDDY : Will the Minister of FINANCE be pleased to state :

(a) the names of Public Sector Undertakings against whom maximum amount of Income Tax is outstanding at present and the total amount outstanding against them; and

(b) the steps being taken by the Government for recovery of Income Tax dues from these undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) The names of top 10 Public Sector Undertakings against whom maximum amount of corporation tax remained outstanding as on 31.12.1994 are as under

1. State Bank of India
2. Bharat Heavy Electricals Limited
3. United Bank of India
4. Steel Authority of India Limited
5. Bank of India
6. Bank of Baroda
7. Central Inland Water Transport Corporation Limited
8. Garden Reach Ship Builders Engineers Limited
9. New India Assurance Co. Limited
10. Tamil Nadu State Marketing Corpn.

The total amount involved in these cases was Rs. 1339 27 crores.

(b) In most of the cases, the demands have either not fallen due for payment or pending in appeals. However, high priority is given to the work of collection/reduction of arrear demand and appropriate administrative, legal and other measures are taken to recover the same. Request is made to the concerned appellate authorities for early disposal of cases. Wherever the recovery proceedings are stayed by the Courts, steps are initiated to get the stay vacated. Coercive measures are also taken in suitable cases for speedy recovery of demand. In bigger cases, the dossiers are maintained and the recovery position is reviewed regularly.

Import of Copper

7473 SHRI GOPI NATH GAJAPATHI . Will the Minister of COMMERCE be pleased to state :

(a) whether the Government propose to discontinue to import of copper;

(b) if so, the details thereof and the reasons therefor;

(c) whether there has been surplus production of copper in the country;

(d) if so, the details thereof; and

(e) if not, the steps taken by the Government to meet the domestic demand of copper?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) To facilitate meeting of domestic demand of copper, Hindustan Copper Ltd., a Central Government Public Sector Undertaking, is planning to expand its copper smelting and refining capacity from 31,000 Tpa to 1,00,000 Tpa.

Trade Agreement with Thailand

7474. SHRI D. VENKATESWARA RAO :

Will the Minister of COMMERCE be pleased to state:

(a) whether India and Thailand have agreed to pool their resources for meeting the requirements of the Indo-Chinese markets, explore possibilities of doing counter trade and extending credit lines for financing exports by the Exim Bank of the two countries;

(b) if so, the details of the agreements reached in this regard; and

(c) the steps being taken to implement these agreements?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (c). During the 7th meeting of Joint Trade Committee between India and Thailand held in New Delhi on 26-27, August, 1994 the two sides agreed, *inter-alia*, to cooperate with each other in pooling of the resources for meeting the requirements of Indo-China markets and explore the possibilities of doing counter trade as one of the options for enhancing bilateral trade. The two sides also exchanged views about possibilities for credit lines being extended by the Exim Banks in the two countries. No agreements have been concluded as efforts at boosting trade are on going exercises.

UNDP Assistance for Jute Industry

7475. SHRI BOLLA BULLI RAMAIAH :

SHRI RAM VILAS PASWAN :

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have selected some entrepreneurs for setting up mini jute spinning units for manufacturing jute fine yarn under UNDP assisted jute programme;

(b) if so the names of the entrepreneurs selected and the details of the jute spinning units set up so far proposed to be set up; and